

DISPOSAL OF 5 YEARS AND 10 YEARS, DHJS, CENTRAL DISTRICT

S. No.	Name of the Judicial Officers	5 years old			10 years old		
		Pendency as on 01.10.2017	Disposal during the month	Closing as on 31.10.2017	Pendency as on 01.10.2017	Disposal during the month	Closing as on 31.10.2017
1	SH. TALWANT SINGH, LD. DISTRICT & SESSIONS JUDGE(HQs)	107	5	102	5	0	5
2	SH. LALIT KUMAR, ADJ-1	97	2	95	185	3	182
3	VACANT COURT OF SH. RAJ KAPOOR, ADJ-02	133	0	133	79	0	79
4	SH. SHAILENDER MALIK, ADJ-03	45	5	40	91	17	74
5	SH. TARUN SAHRAWAT, ADJ-04	147	5	142	135	17	118
6	MS. SUJATA KOHLI, ADJ-05	17	0	17	3	0	3
7	MS. BARKHA GUPTA, ADJ-06	150	5	145	92	3	89
8	SH. VIJAY SHANKAR, ADJ-7	223	3	220	559	4	555
9	SH. MANOJ KUMAR-I, ADJ-8	291	3	288	128	0	128
10	SH. R.P.S. TEJI, ADJ-9	100	1	99	167	4	162
11	SH. VINOD YADAV, ADJ-10	237	0	237	151	2	153
12	SH. SAURABH KULSHRESTHA, ADJ-11	168	3	165	112	2	110
13	SH. SANATAN PRASAD, ADJ-12	316	3	313	129	7	122
14	SH. HARISH KUMAR, ADJ-13	78	3	75	113	14	99
15	SH. AMIT KUMAR, ADJ-14	114	3	111	296	4	292
16	SH. PAWAN KR. JAIN	186	11	177	13	0	13
17	SH. VINAY SINGHAL	0	0	0	0	0	0
18	SH. VIMAL KUMAR YADAV, ASJ-01	0	0	0	33	0	33
19	SH. CHANDRA SHEKHAR, ASJ-02	35	1	34	2	0	2
20	SH. ASHISH AGGARWAL, ASJ-03	22	0	22	0	0	0
21	SH. PRASHANT KUMAR, ASJ-04	0	0	0	0	0	0
22	SH. VINOD KUMAR, SPECIAL JUDGE	3	3	0	0	0	0
23	SH. NARINDER KUMAR, SPECIAL JUDGE	6	0	6	6	0	6
24	DR. KAMINI LAU, SPECIAL JUDGE(PC ACT)-01,(CBI)	3	0	3	8	1	9
25	SH. RAKESH KUMAR SHARMA, SPECIAL JUDGE (PC ACT) -02 (CBI)	3	0	3	10	2	8
26	SH. SANJAY KUMAR AGGARWAL, SPECIAL JUDGE (PC ACT-03)(CBI)	0	0	0	0	0	0
27	MR. MANOJ JAIN, SPECIAL JUDGE(PC ACT)-04 (CBI)	10	0	10	7	2	7
28	MS. HEMANI MALHOTRA, SPECIAL JUDGE (PC ACT)-05 (ACB)	8	0	8	1	0	1
29	MS. ANJU BAJAJ CHANDNA, SPECIAL JUDGE (PC ACT)-06 (CBI)	8	1	7	5	0	5
30	MS. POONAM CHAUDHARY, SPECIAL JUDGE-07 (PC ACT CASES OF ACB, GNCTD)	0	0	0	0	0	0
31	SH. SANDEEP YADAV, SPECIAL JUDGE(PC ACT)-08(CBI)	8	0	8	18	0	18
32	SH. KOVAI VENUGOPAL, SPECIAL JUDGE (PC ACT) -09(CBI)	6	0	6	9	0	7
33	SH. LAL SINGH, ASJ	214	7	207	0	0	0
34	SH. RAMESH KUMAR-II, ASJ-2	2	0	2	0	0	0
TOTAL		2737	64	2675	2357	82	2280

DISPOSAL OF 5 YEARS AND 10 YEARS, DJS, CENTRAL DISTRICT

	5 years old	10 years old
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S. No.	Name of the Judicial Officers	Pendency as on 01.10.2017	Disposal during the month	Pending	Pendency as on 01.10.2017	Disposal during the month	Pending
1	SH. ASHU GARG, CMM	421	5	416	202	1	201
2	SH. ANUJ AGGARWAL, ACMM-1	279	3	276	61	1	60
3	MS. CHETNA SINGH, ACMM-2	479	10	469	101	9	92
4	MS. GOMATI MANOCHA, ACMM (SPL. ACT)	106	0	106	77	0	77
5	MS. SHILPI JAIN, MM-1 (IMMORAL TRAFFIC)	788	22	766	275	15	260
6	MS. NEETI SURI MISHRA, MM-02 (IMMORAL TRAFFIC)	460	12	448	98	8	90
7	SH. ABHILASH MALHOTRA, MM-3	349	2	347	157	4	153
8	SH. CHANDER MOHAN, MM-04	148	4	144	82	17	65
9	SH. KAPIL KUMAR, MM-05	200	20	180	62	15	47
10	MS. SHEFALI BARNALA TONDON, MM-6	298	4	294	151	3	148
11	SH. BABRU BHAN, MM-7	266	10	256	51	1	50
12	SH. DINESH KUMAR, MM-8	301	6	295	119	1	118
13	MS. RASHMI GUPTA, MM-9	127	6	121	13	0	13
14	MS. NEHA PALIWAL, MM (MAHILA COURT-01)	84	2	82	14	0	14
15	MS. SONAM SINGH, MM (MAHILA COURT-2)	162	3	161	34	1	33
16	SH. ARUN GOEL, SPL. RAILWAY MAGISTRATE	0	0	0	0	0	0
17	SH. AJAY NAGAR, MM, POOR HOUSE COURT	0	0	0	0	0	0
18	SH. ARUL VERMA, PRINCIPAL MAGISTRATE, JJB-I, KINGSWAY CAMP	0	0	0	0	0	0
19	SH. HEM RAJ, PRINCIPAL MAGISTRATE, JJB-II, DELHI GATE	0	0	0	0	0	0
20	SH. GOPAL SINGH CHAUHAN, PRINCIPAL MAGISTRATE, JJB-III	0	0	0	0	0	0
21	SH. HARVINDER SINGH, MM (NI ACT-01)	157	6	151	9	0	9
22	SH. SUNIL GUPTA, MM (NI ACT)-02	206	0	206	47	2	45
23	MS. PRIGYA GUPTA, MM (NI ACT)-03	331	2	329	66	2	64
24	SH. GAJENDER SINGH NAGAR, MM (NI ACT)-04	68	1	67	66	0	66
25	SH. PRASHANT SHARMA, SCJ-CUM-RC (ESIC & Civil Appeal)	87	3	84	92	32	60
26	SH. ASHOK KUMAR, ACJ-CUM-ARC	68	1	67	66	0	66
27	MS. SUSHEEL BALA DAGAR, CCJ-CUM-ARC	0	0	0	0	0	0
28	SH. VINOD KUMAR GAUTAM, JSCC-CUM-ASCJ	148	0	148	84	2	82
29	SH. SHIRISH AGGARWAL, ARC-1	216	6	210	83	0	83
30	SH. PUNEET PAHWA, ARC-2	352	4	348	68	0	68
31	SH. VIPLAV DABAS, CJ-01	134	20	144	39	1	38
32	SH. DHEERAJ MITTAL, CJ-2	192	5	187	156	7	152
33	MS. PRAGATI, CJ-03	156	4	152	189	1	188
34	SH. FAHAD UDDIN, CJ-4	133	2	140	225	3	241
35	MS. DHANASHREE DEKA, CJ-05	126	0	126	207	1	206
36	MS. HARSHITA VATSAYAN, CJ-6	81	5	76	163	10	153
37	SH. BALWINDER SINGH, CJ-7	205	2	203	200	6	194
38	SH. MAYANK MITTAL, CJ-8	117	2	121	177	2	184
TOTAL		7245	172	7120	3434	145	3320

DISTRICT-WISE DISPOSAL OF 5 YEARS AND 10 YEARS OLD CASES

S. No.	DISTRICT	5 years old			10 years old		
		Pendency as on 01.10.2017	Disposal during the month	Pending	Pendency as on 01.10.2017	Disposal during the month	Pending
		A	B	C*	D	E	F*
1	CENTRAL DISTRICT	9982	236	9795	5791	227	5600
2	WEST DISTRICT	5848	134	5805	2697	122	2677
3	NEW DELHI DISTRICT	6123	59	5697	2396	120	2255
4	SOUTH DISTRICT	5590	148	5280	837	53	741
5	SOUTH-EAST DISTRICT	3515	100	3709	1308	72	1048
6	EAST DISTRICT	4051	102	3963	1392	72	1322
7	NORTH-EAST DISTRICT	3995	84	3911	1094	20	1072
8	SHAHDARA DISTRICT	2179	113	2066	633	77	556
9	NORTH-WEST DISTRICT	6347	128	6219	1553	73	1480
10	NORTH DISTRICT	6554	108	6446	1231	105	1126
11	SOUTH-WEST DISTRICT	1575	66	1251	297	21	284
GRAND TOTAL=>		55759	1278	54142	19229	962	18161

*The coloumn 'A' of these districts is reflecting the 5 years old cases and Column 'D' reflecting 10 years as on 01.10.2017. These districts have added more cases which have reached the threshold of '5 years old' and 10 years old as on 31.10.2017 and that is the reason that for these districts 'A' – 'B' is not equal to 'C' and similarly 'D' – 'E' is not equal to 'F'.